

**PROCEEDINGS OF THE HIGH COURT FOR THE STATE OF TELANGANA
:: HYDERABAD ::**

SUB: HIGH COURT FOR THE STATE OF TELANGANA, HYDERABAD – Nomination of two Master Trainers to conduct EC_3_2022 outreach programme scheduled to be held on 23.04.2022 (Saturday) and 24.04.2022 (Sunday) at Telangana State Judicial Academy, Secunderabad – Relief Arrangements – **ORDERS – ISSUED.**

- READ:**
1. Letter Roc.No.305/2022/TSJA-Sec'bad, dated 24.03.2022 from the Director, Telangana State Judicial Academy, Secunderabad.
 2. High Court's proceedings in Order Roc.No.655/SO/2022, dated 20.04.2022.

ORDER ROC.NO.1650/2022-B.SPL., DATED: 21.04.2022

In view of the nomination of the following two Master Trainers, mentioned in Column No.2, vide High Court's proceedings 2nd read above, to conduct EC_3_2022 outreach programme is scheduled to be held on 23.04.2022 (Saturday) and 24.04.2022 (Sunday) at Telangana State Judicial Academy, Secunderabad, the High Court made the following in-charge arrangements:

Sl. No.	NAME AND DESIGNATION OF THE NOMINATED OFFICER	IN-CHARGE OFFICER
(1)	(2)	(3)
1.	SRI R.RAGHUNATH REDDY, VIII Addl. District and Sessions Judge, Miryalguda, Nalgonda District.	I Additional District and Sessions Judge, Nalgonda.
2.	SRI D.KIRAN KUMAR, Prl. Senior Civil Judge, L.B.Nagar, Ranga Reddy District.	I Additional Senior Civil Judge, L.B.Nagar-cum-Chief Metropolitan Magistrate, Cyberabad at L.B.Nagar, Rangareddy District.

The officers mentioned in Column No.3 will be in-charge of the post(s) mentioned in Column No.2, during the period of absence of the above said officers who are nominated to the above said Programme.

In case the officer(s) mentioned in Column No.3 are either on leave or not available for any other reason the concerned Prl. District Judge/ Unit Head shall make alternative incharge arrangements and intimate the same to the High Court.

NOTE: The Proceedings placed in the High Court's Web Site <http://tshc.gov.in>. The downloaded copy from the web site is valid for relieving and reporting to the programme at Telangana State Judicial Academy, Secunderabad.


REGISTRAR (VIGILANCE)

To

1. The officers concerned.
2. The Incharge officers.

3. The Director, Telangana State Judicial Academy, Secunderabad.
 4. The Prl. District and Sessions Judge, Nalgonda.
 5. The Prl. District and Sessions Judge, Rangareddy District at L.B.Nagar.
 6. The VIII Addl. District and Sessions Judge, Miryalaguda, Nalgonda District.
 7. The Prl. Senior Civil Judge, L.B.Nagar, Ranga Reddy District.
 8. The District Treasury Officer, Ranga Reddy District at Nampally Exhibition Grounds, Hyderabad.
 9. The District Treasury Officer, Nalgonda.
 10. The Sub Treasury officer, Miryalguda, Nalgonda District.
 11. The Section Officers:
 - (a) Special Officers Section
 - (b) Vigilance Cell
 - (c) E-Section
 - (d) Work Review Cell
 - (e) O.P Cell
 - (f) B-Section
 - (g) Accounts Section
 - (h) Computer Section
 - (i) D-Budget Section
- High Court for the State of Telangana at Hyderabad.

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